

Prohibition on Mineral Oil Use

9008. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to prohibit use of mineral oil in any form in food articles except where such addition is specially permitted in accordance with the standards laid down under the Prevention of Food Adulteration Rules;

(b) if so, the details thereof; and

(c) whether the Prevention of Food Adulteration Rules are also to be amended?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). Draft Rules were issued in the Official Gazette No. 3(E) dated 2nd January, 1990 inviting comments from public to introduce a separate sub-rule 44AAA in the Prevention of Food Adulteration Rules, 1955 prohibiting the Sale or offer or expose for sale or have in his premises for the purpose of sale under any description, food articles which have been coated with mineral oil, except where the addition of mineral oil is permitted in accordance with the standards laid down in Appendix 'B'.

Demand for Packed Consumer Products

9009. SHRIMATI BASAVA RAJESWARI:
SHRI G.S. BASAVARAJ:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is a marked increase in the demand for packed consumer products;

(b) if so, the nature and extent of such increase; and

(c) the steps take to further improve the demand for such products, especially in Karnataka?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Information to the extent available will be collected and laid on the Table of the House.

Food Poisoning Cases

9010. SHRIMATI BASAVA RAJESWARI:
SHRI R.N. RAKESH:
SHRI BANWARI LAL PUROHIT:

SHRI G.S. BASAVARAJ:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether during the month of April, a number of food poisoning cases in various parts of the country were reported;

(b) if so, the details thereof; and

(c) the steps taken to check recurrence of such cases?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Seminar on Family welfare

9011. SHRIMATI BASAVA RAJESWARI:
SHRI BANWARI LAL PUROHIT:
SHRI PRATAPRAO B. BHOSALE:
SHRI G.S. BASAVARAJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: